## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.N</u> | O. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE A . A |
|------------|---------------------------|-------------|----------------|-----------------|
|            | SATYAKETU PATEL           | R-2         | Self           | Saturatu-1411   |
| 2.         | HITESH BUCH               | PCS         | R2_            | Duch            |
|            | DHIREM R. DAVE            | Pes         | Pckhoness      | 10              |

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent no. 2. None present for other respondents.

It is represented by learned PCS for petitioner that appeal is pending before hon'ble NCLAT.

List the matter on 14.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.